

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/168/KOB/2024 in IBA/04/KOB/2020
SECTION	REG. 15 IBBI
NAME OF PARTIES	K EASWARA PILLAI (LIQUIDATOR) IN THE MATTER OF M/S MATHSTRAMAN MANUFACTURERS AND TRADERS PRIVATE LIMITED
PETITIONERS ADVOCATE/ PROFESSIONAL	K EASWARA PILLAI
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23 April 2024

## ORDER

### IA(IBC)/168/KOB/2024 in IBA/04/KOB/2020

This is an IA bearing No. 168/KOB/2024 filed by the Liquidator, Viz., Mr. K Easwara Pillai in the matter of M/s Mathstraman Manufacturers and Traders Private Limited as per Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 for placing on record the Tenth Quarterly Progress Report for the quarter starting from 01.01.2024 to 31.03.2024.

Learned Liquidator, Mr. K Easwara Pillai appears through virtual mode.

The said report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/168/KOB/2024 is **allowed and disposed of**. No order is called for.

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**MA(IBC)/01/KOB/2024 in IBA/04/KOB/2020**

This is an MA bearing No. 01/KOB/2024 filed by the IDBI Bank Limited under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 read with Rule 11 of the NCLT Rules, 2016 seeking various reliefs under the prayer clauses. In the said application, the Applicant has arrayed the Liquidator and 2 others as respondent parties.

None appears on behalf of the Applicant Bank. Learned Counsel, Mr. Ananthu appears along with Learned Liquidator, Mr. K Easwara Pillai through virtual mode and informs this bench that an application of similar nature filed by the IDBI Bank Limited, Viz., MA(IBC)/6/KOB/2023 is stated to be listed on 29.04.2024. Registry is directed to tag the present MA along with connected MA(IBC)/6/KOB/2023 on **29.04.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**